

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 1310

TO BE ANSWERED ON WEDNESDAY, 25th JULY, 2018

VVPAT

1310. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether some political parties in the country, including those from Andhra Pradesh are insisting on Electronic Voting Machines with Voter Verifiable Paper Audit Trail (VVPAT) system;
- (b) if so, the details thereof;
- (c) whether a few political parties are preferring the old ballot system over the EVM's; and
- (d) if so, the reaction of the Government thereto?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS
(SHRI P.P.CHAUDHARY)**

(a) to (d): The information is being collected and will be laid on the Table of the House.
